

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4409
ANSWERED ON:19.12.2014
INDIAN FOREIGN MNCS
Khuba Shri Bhagwanth

Will the Minister of FINANCE be pleased to state:

- (a) the number of foreign Multinational Companies (MNCs) operating in India and the individual turnovers along with total repatriation of dividends outside India during the last three years;
- (b) the number of Indian companies operating abroad and repatriating funds to India during the same period; and
- (c) the steps taken or proposed to be taken to bring about a balance between the two?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) : Under the Balance of Payments system, a distinction is made in terms of payments to residents and non residents . The details of payment of dividend and profit to non resident shareholders during 2010-11 to 2013-14, as provided by the RBI, is given below.

(in USD Million)

	2010-11 PR	2011-12 PR	2012-13	2013-14 P
Payment of dividend to non-resident shareholder	4337	4541	3268	3728
Payment of profit to non-resident shareholder	344	320	136	312

P: Preliminary PR: Partially Revised

(b): According to the RBI, the number of Indian companies which had repatriated funds to India during the last three years is given below.

S. No.	Year	No. of companies operating abroad and repatriating funds to India
1	2011-12	683
2	2012-13	707
3	2013-14	506

(c) : The payment of dividend and share of profit to non-resident shareholders of foreign entities operating in India and the dividend repatriated to India by Indian companies operating abroad are part of the Investment Income under the Current Account of Balance of Payments. Since 1994, in adherence to Article VIII of the IMF, all current transactions are fully convertible.